

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>24.07.2007</p> <p>CP 6/2007 (OA No. 169/2005) with MA 127/2007</p> <p>Mr. C.B. Sharma, Counsel for applicant. Mr. T.P. Sharma, Counsel for respondents.</p> <p>Respondents have filed MA No. 127/2007 for taking order dated 20.03.2007 whereby they have complied with the order of this Tribunal dated 28.08.2006 passed in OA No. 169/2005. The same is taken on record. The MA is disposed of accordingly.</p> <p>Since the order of this Tribunal dated 28.08.2007 has been complied with, this CP is dismissed. It is expected that the Pension Disbursing Authority shall issued the revised PPO in respect of the applicant at the earliest. Notices issued to the respondents are hereby discharged.</p> <p><i>J.P. Shukla</i> (J.P. SHUKLA) MEMBER (A)</p> <p><i>K.S.</i> (KULDIP SINGH) VICE CHAIRMAN</p> <p>AHQ</p> <p><i>Chaired 652285 Date 6556 657865</i></p>